

Will the Minister of FINANCE be pleased to state:

(a) whether gold worth several lakhs was seized at Indira Gandhi International Airport in two separate cases in the first week of April, 1990:

(b) if so, the details thereof; and

(c) the further action taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Yes, Sir.

(b) During the first week of April, 1990 two major cases of gold valued more than Rs. 5 lakhs were registered by the Customs officers at the Indira Gandhi International Airport, Delhi.

In the first case, on 6.4.90, the Customs Officers seized 100 gold biscuits weighing 11,664 grams valued at Rs. 39,65,760/- from a passenger named Mrs. Shellina Sultan Ali Habib Ismail of Kenyan nationality who arrived from Frankfurt by Lufthansa Airlines flight No. LH-760.

In the second case, on 6.4.90, the Customs seized from the inner lining of suitcase 2300 grams of gold valued at Rs. 7,82,000/- from a passenger named Shri Kirpal Singh who arrived from Dubai by Air India Flight. Further, on 20.4.90 gold weighing 850 grams valued at Rs. 289,000/- was recovered from the detained baggage of Shri Kirpal Singh concealed in a juicer.

(c) Mrs. Shellina Sultan and Shri Kirpal Singh were arrested and remanded to judicial custody.

[*Translation*]

#### **Setting up of a T.V. Station in Patna**

7496. PROF. SHAILENDRANATH SHRIVASTAVA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Bihar Government had provided land in 1986 for setting up a T.V. Station in Patna:

(b) whether a temporary Studio has been set up there; and

(c) whether Government propose to start telecasting from this temporary Studio, if so, when and if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) Yes, Sir.

(b) and (c). Pending completion and commissioning of the full-fledged TV Studio Centre under implementation at Patna, an interim facility for production of programmes for a limited duration has been set up at Patna with the help of an OB (Outside Broadcast) Van procured for the permanent Studio set up at Patna. This interim set up is envisaged to be commissioned into service for telecast of locally produced programmes, for a limited duration, as soon as the requisite manpower becomes available.

[*English*]

#### **Unearthing of Indian Accounts in Foreign Countries**

7497. SHRI SHANKERSINH VAGHELA: Will the Minister of FINANCE be pleased to state:

(a) country-wise break-up of estimated